THE HIGH COURT OF ORISSA ARBITRATION CENTRE CUTTACK

(Consolidated Panel of Arbitrators)

The Hon'ble Arbitration Committee have been pleased to include the following names in the panel of Arbitrators as notified vide Court's Notification Nos.-554/R Dated.05.04.2014, 456/R Dated 01.09.2016 and 664 Dated 30.03.2017 respectively.

(i) **All retired Judges of Supreme Court** who were elevated from the Orissa High Court below the age of 80 years, subject to availability.

(ii). **Retired Chief Justices and Judges** of the High Court of Orissa subject to their availability but up to their reaching the age of 75 years.

1. Hon'ble Shri Justice P.K.Mohanty *
2. Hon'ble Shri Justice P.K.Tripathy
3. Hon'ble Shri Justice A.K.Parichha *
4. Hon'ble Shri Justice R.N. Biswal
5. Hon'ble Shri Justice A.S.Naidu
6. Hon'ble Shri Justice B.P.Das
7. Hon'ble Shri Justice M.M.Das *
8. Hon'ble Shri Justice Ch. P.K. Misra
9. Hon'ble Shri Justice L.Mohapatra
10. Hon'ble Shri Justice Raghubir Dash
11. Hon'ble Shri Justice N. Prusty
12. Hon'ble Shri Justice B. Panigrahi
13. Hon'ble Shri Justice B.K.Patel

(iii) **Retired District Judges** subject to their availability and up to their reaching the age of 75 years.

1. Sri Bibhu Prasanna Parija
2. Sri Kashinath Panigrahy
3. Sri Bhaskar Ch. Sahu
4. Sri Sarat Chandra Mahapatra
5. Sri Dillip Kumar Tripathy

6. Sri Basudeb Tripathy
7. Sri Arun Kumar Mishra
8. Sri N.K. Rajguru Mohapatra
9. Sri Samir Kumar Ray *
10. Sri Saroj Kumar Mohapatra
11. Sri Jagajeevan Patro
12. Sri Chandrakanta Kar
13. Sri Surya Narayan Mishra
14. Sri Bijoy Ketan Mohanty
15. Sri A.K. Patnaik
16. Sri G.C. Tripathy
17. Sri Chakradhar Kar
18. Sri P.K. Panda
19. Sri J.M. Patnaik
20. Sri D.K. Sahu
21. Sri M.N. Patnaik
22. Sri Gopabandhu Patnaik
23. Sri M.P. Misra
24. Sri Guru Prasad Sahoo.

(iv) **Senior Advocates/Advocates** who have practice of more than 25 years, subject to their availability and up to their reaching the age of 75 years.

1. Mr. Jagannath Patnaik
2. Mr. Jayant Das
3. Mr. Ramakanta Mohanty
4. Mr. Ramakanta Mohapatra
5. Mr. Surya Prasad Mishra
6. Mr. Ashok Kumar Parija
7. Mr. Sanjit Mohanty
8. Mr. Yeshan Mohanty
9. Mr. Santosh Kumar Pattnaik
10. Mr. Saurjya Kanta Padhi
11. Mr. Laxmidhar Pangari
12. Mr. Rajat Kumar Rath

13. Shri Nirmal Chandra Panigrahi
14. Shri Narendra Kishore Misra
15. Shri Sarat Kumar Gajendra
16. Shri Manas Mohapatra
17. Shri Bidyadhar Misra
18. Shri Jitendra Mishra
19. Shri Biswamohan Pattnaik
20. Shri Manoranjan Mohanty
21. Shri Subash Chandra Lal
22. Shri Shyamananda Mohapatra
23. Shri Gopal Ch. Misra
24. Sri Samareswar Mohanty
25. Mr. Gopal Krushna Mohanty
26. Sri Anup Kumar Bose.
27. Sri Banoja Kumar Pattnaik
28. Sri Bhupati Bhusan Pattnaik
29. Dr. Chitta Ranjan Misra
30. Shri Debi Prasad Dhalsamanta
31. Shri Dushmanta Kumar Biswal
32. Shri Ghasiram Verma
33. Shri Gopinath Padhi
34. Shri Manoj Kumar Mohanty
35. Mirra Ghose
36. Sri Narasingh Patra
37. Shri Prafulla Chandra Biswal
38. Sri Prakash Ranjan Barik
39. Sri Prasanta Kumar Jena
40. Sri Rabindra Nath Nayak
41. Rakhi Sikdar
42. Sri Sabita Ranjan Pattnaik
43. Sri Sanatan Das
44. Sri Sarat Chandra Sathapathy
45. Sri Saroj Kumar Das
46. Sri Satyabadi Mantry
47. Sri Somadarsan Mohanty

48. Sri Surendra Kumar Patri
49. Sri Brahmananda Tripathy
50. Sri Madhablal Agrawal
51. Sri Bijoy Anand Mahanty

(v) Following persons will be in the panel of Arbitrators ex-officio subject to their availability.

1. Advocate General
2. Assistant Solicitor General
3. President of the High Court Bar Association

6.4.17

Coordinator
High Court of Orissa,
Arbitration Centre